

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 386
TO BE ANSWERED ON 4th FEBRUARY, 2020

REVIVAL OF SUGAR MILL OF DARBHANGA

†386. SHRI GOPAL JEE THAKUR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the government has proposed to set up/ revive sugar mill at darbhanga in bihar where sugarcane is grown in plenty but there is lack of sugar mills;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a)(b)&(c): The Central Government with a view to encourage setting up of new sugar mills in the country has de-licensed the sugar industry. Now the Entrepreneurs are free to set up new sugar mills at their preferred locations, subject to compliance of rules and regulations of the Central/State Government.

As regards revival of potentially viable sick sugar undertakings, it is the responsibility of the entrepreneur concerned to take steps to re-open/revive the closed/sick sugar mills as far as private sector is concerned. In case of public and cooperative sugar mills, it is the responsibility of the concerned State/UT Government. As per the information received from the State Government of Bihar, a unit of Bihar State Sugar Corporation Ltd., Raiyam at Darbhanga has been transferred to Sri Tirhut Industries Ltd., on long term lease, to revive this sugar mill in the area.